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Title: Motion for election of two members to the Central Advisory Board of Archaeology (CABA)

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12.02 ½ hrs.

ELECTION TO COMMITTEE

Central Advisory Board of Archaeology

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): Sir, I beg to move:

"That in pursuance of the provision in paragraph XVIII of the Government of India, Archaeological Survey of India, Resolution No. 9/4/2004-EE(CABA)dated 28th April, 2005, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves, to serve as members of the Central Advisory Board of Archaeology (CABA), subject to the other provisions of the said Resolution."

MR. SPEAKER: The question is:

"That in pursuance of the provision in paragraph XVIII of the Government of India, Archaeological Survey of India, Resolution No. 9/4/2004-EE(CABA)dated 28th April, 2005, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves, to serve as members of the Central Advisory Board of Archaeology (CABA), subject to the other provisions of the said Resolution."

The motion was adopted.
